

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **07.01.2021** at **2.15 P.M**
THROUGH VIDEO CONFERENCING

**PRESENT: SHRI R. VARADHARAJAN, MEMBER (JUDICIAL)
SHRI ANIL KUMAR B, MEMBER (TECHNICAL)**

APPLICATION NUMBER : CA/539/2020

PETITION NUMBER :

NAME OF THE APPLICANT : C. Jabagurunathan
M/s. World Dart Express Pvt. Ltd

NAME OF THE RESPONDENT : RoC, Coimbatore

UNDER SECTION : 252 Of CA 2013

ORDER

Due to paucity of time, the matter stands adjourned to **05.02.2021**.


(K.NATARAJAN)
Deputy Registrar

MS